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Title: Need to utilize the unclaimed amount deposited by Pravasis for getting emigration clearance.

SHRI T.K. HAMZA (MANJERI): Sir, the *Pravasis*, that is, Non-Resident Indians,

who are going and working abroad have to deposit an amount to get emigration clearance. For the last 30 years, lakhs of people had gone abroad. There is a rule that they would get back the amount deposited when they returned. But they are not keeping the receipts and documents of deposit and as such amounts would not be disbursed.

Now, it has accumulated as a huge amount. I understand that it would be more than Rs.5000 crore in the treasury of the Government of India as dead money. I would like to suggest that we can have beneficial projects for the progress of *Pravasis*, especially when they return from abroad unemployed.

Hence, I would request that the Minister for Overseas Affairs may kindly look into the matter.